

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT

14/02/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/35/2018

NAME OF THE PETITIONER(S)

: P.M.GURUDAS & 1 ORS

NAME OF THE RESPONDENT(S)

: HOTEL GURU PVT LTD & 6 ORS

UNDER SECTION

: 241/242

S.No. Name (in Capitals)

Represented by

Signature

1. Lenin J

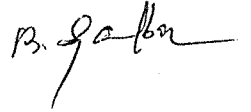
Counsel for Petitioners



2. B. Sareethababu


& Raja Sekhar V.K.

Counsel for 2 Respondents.



ORDER

List this case for hearing on 25.03.2019 at 10.30 A.M.


(B.S.V. PRAKASH KUMAR)
MEMBER (JUDICIAL)

ghk